

ITEM NO.8

REGISTRAR COURT.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).27705/2008

KINKAR KARMAKAR & ORS.

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

(With appln(s) for substitution,c/delay in filing substitution
appln.,impleadment and office report)

Date: 30/11/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. R.K. Verma,Adv.
Mr. Irshad Ahmad,Adv.

For Respondent(s) Mr. C.L. Sahu,Adv.
Mr. Abhijit Sengupta,Adv.
Mr. B.P. Yadav,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 16, 44, 68,
70, 73, 74 and 76.
List the matter on 12.1.2012.

(SUNIL THOMAS)
Registrar